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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/07/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : **CP/349/IB/2018**

NAME OF THE PETITIONER(S) : **SOFTWARE ONEINDIA PVT LTD**

NAME OF THE RESPONDENT(S) : **EXALT INTEGRAL SOLUTION PVT LTD**

UNDER SECTION : **9 RULE 6**

S.No.	Name (in Capital)	Represented by	Signature
1	P. Muthusamy for Anand, Sanyaghuva	Petitioner	

ORDER

Counsel for petitioner present and prayed for time for filing an affidavit in proof of notice sent to the respondent for appearance and for making submissions by way of paper publication. Time is enlarged at request. Put up on 01.08.2018.

-Sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-Sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc